GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 2653

TO BE ANSWERED ON THE 10th May, 2016

Life Saving Drugs

2653. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has prepared any list of life saving drugs in the country, if so, the details thereof and if not, the reasons therefor;
- (b) the steps taken by the Government to enhance the production of life saving drugs;
- (c) the details of the Government's plan for revival of various Indian Drugs & Pharmaceuticals Ltd. (IDPL) units including Rishikesh Unit; and
- (d) the extent to which the country is dependent on foreign countries for life saving drugs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): As per Custom/Excise Duty Notification certain categories of drugs have been mentioned as Life Saving drugs and these are exempted from payment of Custom/Excise Duty.

(b): The Government has taken various steps like providing fiscal and nonfiscal incentives to the Pharma Industry for increasing the production of drugs.

(c): The Note for Cabinet on rehabilitation of IDPL is under consideration.

(d): Most of the drugs which are imported from foreign countries have therapeutic substitutes which are manufactured in the country. So, dependence is limited mostly to some patented medicines.

XXXXXX